



**Government of Jammu and Kashmir  
School Education Department  
Civil Secretariat, J&K.**

Notification

Jammu, 16<sup>th</sup> of April, 2026

S.O. 112 In exercise of the powers conferred under rule 4(3) of Jammu and Kashmir Private Schools (Fixation, Determination and Regulation of Fee) Rules, 2022 the Government hereby extends the term of Hon'ble Justice (Retired), Shri Sunil Hali, as Chairperson of the Committee for Fixation, Determination and Regulation of Fee of Private Schools, from the date on which his previous term expires i.e. 31.03.2026, for a further period of one month or till a new incumbent is appointed, whichever is earlier.

The terms and conditions of office shall continue to remain unchanged as notified vide earlier notification S.O 168 dated 24. 03.2023.

**By order of the Government of Jammu and Kashmir.**

**Sd/-**

(Ram Niwas Sharma)IAS  
Commissioner/Secretary to the Government,  
School Education Department

No. Edu-LGLOJmu(Misc)/8/2022-01-SED (185862)

Dated: 16.04.2026

Copy to the:

1. Learned Advocate General, UT of J&K.
2. Financial Commissioner, (Additional Chief Secretary), Finance Department.
3. Principal Secretary to the Hon'ble Lieutenant Governor, UT of J&K.
4. Joint Secretary, (JK&L), Ministry of Home Affairs, Government of India.
5. Commissioner/Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
6. Registrar General, Hon'ble High Court of J&K and Ladakh.
7. Director Information and Public Relations, J&K.
8. Director, School Education, Jammu/Kashmir.
9. Chairman, J&K Board of School Education, J&K.
10. Director, Archives, Archaeology and Museums, J&K.
11. OSD to Hon'ble Minister for School Education Department.
12. Private Secretary to Commissioner/Secretary to the Government, School Education, Department.
13. I/c Website, School Education Department.
14. Notification file.

*N18m*  
*16.04.2026*

(Neha Bakshi) JKAS  
Deputy Secretary to the Government,  
School Education Department